

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/40761/2025 BLAPL/10/2026	RAM PRATAP PATWA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1227 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0002242/2025
2	D-BLAPL/40786/2025 BLAPL/11/2026	GUDU @ AMARESH BHUTIA VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	SAMAL /394 /2025 J.M.F.C,TALCHER(Anugul) GR/0001716/2025
3	D-BLAPL/40685/2025 BLAPL/1/2026	AJIT RANA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000042/2025
4	D-BLAPL/40822/2025 BLAPL/12/2026	KRUSHNA CHANDRA BARIHA @ KAINRU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /159 /2025 A.D.J,PATNAGARH(Balangir) SC/0000079/2025
5	D-BLAPL/40863/2025 BLAPL/13/2026	SIPUN KUMAR BINDHANI VS STATE OF ODISHA	ANSUMAN PANDA VS	BERHAMPUR /146 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000666/2025
6	D-BLAPL/40792/2025 BLAPL/14/2026	MANOJ KUMAR SING @ SINGH @ BAPUJI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /769 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001477/2025
7	D-BLAPL/40800/2025 BLAPL/15/2026	KULAMANI MUDULI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA PS /94 /2013 C.J.M.,KHURDA(Khordha) GR/0000388/2013
8	D-BLAPL/40795/2025 BLAPL/16/2026	TULU BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /990 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000016/2025
9	D-BLAPL/40568/2025 BLAPL/17/2026	SUSANTA KUMAR MUDULI @ MUDDI VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	KALINGA NAGAR /289 /2025 G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000491/2025
10	D-BLAPL/39914/2025 BLAPL/18/2026	MOHAN LODHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S. (TITILAGARH) /132 /2025 SPECIAL JUDGE, KANTABANJI(Balangir) Spl/0000016/2025
11	D-BLAPL/40854/2025 BLAPL/19/2026	MANAS BARIK VS STATE OF ODISHA	P.ANUP DASH VS	GONDIA /479 /2025 J.M.F.C.,GONDIA(Dhenkanal) GR/0000780/2025

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12	D-BLAPL/40606/2025 BLAPL/20/2026	JUDHISTIR MAJHI @ JUSESTI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KALAMPUR /69 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000216/2024
13	D-BLAPL/40794/2025 BLAPL/2/2026	MOHAMMAD YUSUF VS STATE OF ODISHA	AMULYA RATNA PANDA VS	POTTANGI /48 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000047/2023
14	D-BLAPL/40796/2025 BLAPL/3/2026	BISWAJIT MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MARINE PST TALCHUA /27 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000099/2025
15	D-BLAPL/40802/2025 BLAPL/4/2026	RAJENDRA KUMAR MALIK @ MALLIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /995 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001922/2025
16	D-BLAPL/40803/2025 BLAPL/5/2026	RABISINGH HARIJAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	UMERKOTE /392 /2025 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000636/2025
17	D-BLAPL/40216/2025 BLAPL/6/2026	SRIDHAR SABAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /219 /2025 J.M.F.C.,KANTABANJI(Balangir) GR/0000538/2025
18	D-BLAPL/40752/2025 BLAPL/7/2026	BAHA @ ASISH NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /120 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000690/2025
19	D-BLAPL/40770/2025 BLAPL/8/2026	BANCHHANIDHI BINDHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /241 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0001342/2025
20	D-BLAPL/40784/2025 BLAPL/9/2026	AKASH BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	HANDAPA /407 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000081/2025
21	D-CMP/54639/2025 CMP/1/2026	DHRUBA CHARAN BEHERA VS SNEHALATA BEHERA	SOUBHAGYA LAXMI PATTNAIK VS	// CIVIL JUDGE(SD),PHULBANI(Kandhamal CS/0000026/2023
22	D-CMP/54442/2025 CMP/2/2026	GOBARDHAN ADHA VS SHYAM SUNDAR KISHAN	AJAYA KUMAR NANDA VS	// CIVIL JUDGE(SD)-CUM-A.S.J., RAJGAN CS/0000014/2025
23	D-CMP/54659/2025	MAMATA SAHOO	SOURAV SUMAN BHUYAN	//

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	CMP/3/2026	VS	VS	CIVIL JUDGE (SD), CHANDIKHOL(Jajapa
24	D-CMP/54759/2025	JATADHARI RATHA	DEBASISH SAMAL	CS/0000527/2018
	CMP/4/2026	SANTOSH KUMAR PATEL	VS	//
25	D-CMP/49593/2025	SINDHU KUMAR NAIK	AMIT PRASAD BOSE	CIVIL JUDGE (SD),SUNDERGARH(Sunda
	CMP/5/2026	BHAGABATA PRADHAN	VS	LAR/0000131/2015
26	D-CONTC/51659/2025	TULASI PRADHAN	ADV.	//
	CONTC/10/2026	CHUDAMANI PRUSETH	VS	()
27	D-CONTC/52478/2025	GEETA PRASHAN,BEO,KUCHINDA,SAMBALPUR	ADV.	//
	CONTC/11/2026	SANJIB BANKIRA	VS	()
28	D-CONTC/51598/2025	SANJEEB KUMAR MISHRA, IAS	ADV.	//
	CONTC/1/2026	PADMANAV MISHRA	VS	()
29	D-CONTC/53116/2025	ARAVIND AGRAWAL, IAS	ADV.	//
	CONTC/12/2026	TRINATH GAUDA	VS	()
30	D-CONTC/53228/2025	BIRENDRA KARKARA, IAS	ADYASIDHI MISHRA	//
	CONTC/13/2026	TILOTTAMA BALIARSINGH	VS	()
31	D-CONTC/53235/2025	KISHORE KUMAR CHHOTRAY, PRESIDENT THE UNITED PURI NIMAPARA CENTRAL CO OPERATIVE BANK LTD., PURI	ADV.	//
	CONTC/14/2026	PRAMOD KRUSHNA SOREN	VS	()
32	D-CONTC/53261/2025	SURYAWANSHI MAYUR VIKAS, IAS	ADV.	//
	CONTC/15/2026	SUKANTI MISHRA	VS	()
33	D-CONTC/53820/2025	CHANDRA SEKHAR PADHI, ENGINEER IN CHIEF, WATER RESOURCES DEPT.,BHUBANESWAR	SWOYAM PRABHU JENA	//
	CONTC/16/2026	SOUDAMINI KAR	VS	()
34	D-CONTC/48627/2025	DR.N.THURUMALLA NAIK, I.A.S	SMITA RANJAN PATNAIK	//
	CONTC/17/2026	MINARANI SAHOO	VS	()

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35	D-CONTC/51455/2025 CONTC/18/2026	MAHESWAR SAHOOL,DEO,JAJPUR SRIKANTA ROUTRAY VS ROHIT KUMAR LENKA, DIRECTOR OF GEOLOGY	MANAS PATI VS	// // ()
36	D-CONTC/51602/2025 CONTC/2/2026	RABINDRA KU.PANIGRAHY VS ARAVIND AGRAWAL, IAS	ADV. VS	// // ()
37	D-CONTC/52309/2025 CONTC/3/2026	DR. SURASHREE MOHANTY VS ARVIND AGRAWAL, IAS	ADV. VS	// // ()
38	D-CONTC/53404/2025 CONTC/4/2026	SHIBA PRASAD BISWAL VS SANJAY KUMAR SINGH, SEC. TO GOVT. IN THE WORKS DEPT.,BHUBANESWAR	ADV. VS	// // ()
39	D-CONTC/54268/2025 CONTC/5/2026	MD.SOYEB AKHTAR VS ARAVIND AGRAWAL, IAS	ADV. VS	// // ()
40	D-CONTC/54269/2025 CONTC/6/2026	NRUSINGHA CHARAN BISWAL VS PRADEEP KUMAR PARIDA, SEC., ANGUL UNITED CENTRAL COOP. BANK LTD.	ADV. VS	// // ()
41	D-CONTC/55400/2025 CONTC/7/2026	D.SURESH DAS VS DR.KANHU CHARAN DHIR,REGISTRAR,UTKAL UNIVERSITY,VANI VIHAR,BHUBANESWAR	ADV. VS	// // ()
42	D-CONTC/47687/2025 CONTC/8/2026	TAPAN KUMAR PRADHAN @ TAPAN PRADHAN VS BILCIS NESHA,DSP CUM COMMANDANT,SAMBALPUR	ADV. VS	// // ()
43	D-CONTC/50265/2025 CONTC/9/2026	AFSAR BIBI VS SOUMYA RANJAN TRIPATHY, THE EXECUTIVE OFFICER, CHOUDWAR MUNICIPALITY	ADV. VS	// // ()
44	D-CRLA/40698/2025 CRLA/1493/2025	SK.IRFAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SPL.TASK FORCE /7 /2022 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000091/2022
45	D-CRLMC/40705/2025 CRLMC/1/2026	SUNITA RANI PATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 J.M.F.C.,SONEPUR(Sonepur) ICC/0000017/2021

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46	D-CRLMC/40755/2025 CRLMC/2/2026	LAXMIDHAR PRADHAN@ARUN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUPSA /85 /2018 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000325/2019
47	D-CRLMC/39075/2025 CRLMC/3/2026	DEBENDRA DAS VS STATE OF ODISHA	GOKULANANDA SAHU VS	KHARIAR /392 /2023 J.M.F.C.,KHARIAR(Nuapada) CT/0000387/2023
48	D-CRLMC/39357/2025 CRLMC/4/2026	PRAVAT @ PRABHAT PARIDA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MANCHESWAR P.S. /537 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0002233/2025
49	D-CRLMC/39485/2025 CRLMC/5/2026	GYANENDRA ROUTRAY VS STATE OF ODISHA	DEBASNAN DAS VS	MADHUPATNA /13 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000063/2025
50	D-CRLMC/39279/2025 CRLMC/6/2026	ANWESHA ACHARYA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BHEDEN /150 /2023 J.M.F.C, BHEDEN(Bargarh) GR/0000141/2023
51	D-CRLMC/40268/2025 CRLMC/7/2026	RAJANI KANTA PATTNAIK VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	KHALLIKOTE /645 /2021 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000027/2021
52	D-CRLMP/39300/2025 CRLMP/1/2026	KUNU MEHER VS HOME (STATE)	SOUMYA MISHRA VS	//0 (//
53	D-FAO/54232/2025 FAO/1/2026	SABITRI KISAN VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000065/2019
54	D-MACA/54223/2025 MACA/1/2026	PRAKASH KUMAR NAYAK VS RAJKISHORE BALIARSINGH	DEBASISH PATNAIK VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000183/2021
55	D-MACA/53762/2025 MACA/2/2026	SUKANTA DAS VS BIKASH RANJAN SAHOO	PRADEEP KUMAR MISHRA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsir) Mac/0000152/2018
56	D-MACA/54144/2025 MACA/3/2026	PRAKASH CHANDRA SAHOO VS GOUTAM TRIPATHY	DEBASISH PATNAIK VS	// 4TH M.A.C.T., JAJPUR ROAD(Jajapur) Mac/0000033/2023
57	D-MACA/54580/2025	SANTOSH KUMAR MALLICK	DEBASISH PATNAIK	//

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	MACA/4/2026	VS BIJAYA KUMAR SAHOO	VS	IV M.A.C.T,CUTTACK(Cuttack) Mac/0000909/2011
58	D-MATA/54380/2025 MATA/1/2026	RAJESH KUMAR CHAND VS JAYASHREE SATHPATHY@CHAND	SUJATA JENA VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000056/2024
59	D-MATA/54264/2025 MATA/2/2026	SAGARIKA RATH VS SIBABRATA MOHANTY	PRASANTA KUMAR NANDA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000103/2023
60	D-MATA/54234/2025 MATA/3/2026	PUSPITA PANIGRAHI VS SIMANCHAL PATRA	PRAMODA KUMAR MISHRA VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000032/2023
61	D-MATA/54520/2025 MATA/4/2026	DIVYAJYOTI PANIGRAHI VS ANINDITA DASGUPTA	BHAWANI SANKAR PANIGRAHI VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000126/2023
62	D-MATA/54727/2025 MATA/5/2026	SAGARIKA RATH VS SIBABRATA MOHANTY	PRASANTA KUMAR NANDA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000661/2022
63	D-RSA/54744/2025 RSA/1/2026	MALATI PANDA VS BANCHHANIDHI PANDA@BANABIHARI PANDA	BASUDEV PUJARI VS	// A.D.J.,BHADRAK(Bhadrak) TA/0000011/2002
64	D-WA/53556/2025 WA/1/2026	MAA CHANDI WOMEN SELF HELP GROUP (WSHG),PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
65	D-WA/53444/2025 WA/2/2026	STATE OF ODISHA VS TARA PRASAD SAMANTARAY	SASWAT DAS,A.G.A VS	// () //
66	D-WA/53450/2025 WA/3/2026	KESARI PRASAD BHAINSAL VS STATE OF ORISSA	ADV. VS	// () //
67	D-WA/53567/2025 WA/4/2026	STATE OF ODISHA VS SUNANDAMAYEE MISHRA	GYANLOKA MOHANTY,S.C VS	// () //
68	D-WA/53806/2025 WA/5/2026	STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// ()

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		SURATH CHANDRA SAHOO		//
69	D-WA/54801/2025 WA/6/2026	LOKANATH BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
70	D-WA/54979/2025 WA/7/2026	STATE OF ODISHA VS TRINATH SAHOO	SAROJ KUMAR JEE,A.G.A VS	// 0 //
71	D-WA/53799/2025 WA/8/2026	STATE OF ODISHA VS MAKAR BEHERA	BIBEKANANDA NAYAK,A.G.A VS	// 0 //
72	D-WA/53565/2025 WA/9/2026	STATE OF ODISHA VS SATYABADI CHAULIA	GYANALOKA MOHANTY,A.S.C VS	// 0 //
73	D-WP(C)/53519/2025 WP(C)/10/2026	SANJAYA KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
74	D-WP(C)/52633/2025 WP(C)/11/2026	ARUN KUMAR NAIK VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
75	D-WP(C)/54615/2025 WP(C)/1/2026	GURU CHARAN MOHAPATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
76	D-WP(C)/52831/2025 WP(C)/12/2026	ANIL KUMAR NAYAK VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// 0 //
77	D-WP(C)/51944/2025 WP(C)/13/2026	TEJARAJ SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
78	D-WP(C)/53791/2025 WP(C)/14/2026	RAMAMANI MALLICK VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //
79	D-WP(C)/52744/2025 WP(C)/15/2026	RAMA CHANDRA MAHUNTA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //

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80	D-WP(C)/52746/2025 WP(C)/16/2026	KULAMANI SAHOO VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
81	D-WP(C)/52754/2025 WP(C)/17/2026	HDB FINANCIAL SERVICES LTD., BBSR VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
82	D-WP(C)/52793/2025 WP(C)/18/2026	PRAMODA KUMAR MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
83	D-WP(C)/54059/2025 WP(C)/19/2026	SASHIKANTA PANIGRAHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
84	D-WP(C)/52756/2025 WP(C)/20/2026	HDB FINANCIAL SERVICES LTD., BBSR VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
85	D-WP(C)/52712/2025 WP(C)/21/2026	RANJIT JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
86	D-WP(C)/55262/2025 WP(C)/2/2026	RABINDRANATH SAHOO VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// 0 //
87	D-WP(C)/53946/2025 WP(C)/22/2026	BASANTA MAHARATHI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
88	D-WP(C)/55228/2025 WP(C)/23/2026	SUBIR KUMAR GHOSH VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
89	D-WP(C)/52735/2025 WP(C)/24/2026	SHIBA SHANKAR NAYAK VS CHAIRMAN CUM MANAGING DIRECTOR, BHUBANESWAR	AKSHAYA KUMAR SAHOO VS	// 0 //
90	D-WP(C)/51820/2025 WP(C)/25/2026	MIHIR RANJAN MOHAPATRA VS UNION OF INDIA	NIRMAL RANJAN ROURTRAY VS	// 0 //
91	D-WP(C)/55231/2025	GYANA RANJAN JENA	AUROBINDA SAHOO	//

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	WP(C)/26/2026	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/54495/2025 WP(C)/27/2026	SHYAM SUNDAR KISAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
93	D-WP(C)/48878/2025 WP(C)/28/2026	LAXMIDHAR GURU VS THE MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	SMITA RANJAN PATNAIK VS	// 0 //
94	D-WP(C)/52737/2025 WP(C)/29/2026	KESHAB CHANDRA BHUYAN VS STATE OF ODISHA	LAMBODAR ACHARI VS	// 0 //
95	D-WP(C)/55302/2025 WP(C)/30/2026	M/S CHANDAN ENTERPRISES, MALGUND VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
96	D-WP(C)/54581/2025 WP(C)/31/2026	JAYANTA KUMAR ROUT VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
97	D-WP(C)/55451/2025 WP(C)/3/2026	KULAMANI ROUT VS STATE OF ODISHA	MANAS ANKIT BOHIDAR VS	// 0 //
98	D-WP(C)/55247/2025 WP(C)/32/2026	ANANTA NARAYAN DAS VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
99	D-WP(C)/55310/2025 WP(C)/33/2026	MANORANJAN DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
100	D-WP(C)/55255/2025 WP(C)/34/2026	MAHENDRA KUMAR NAYAK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
101	D-WP(C)/55299/2025 WP(C)/35/2026	BIGHNESH KUMAR NAYAK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
102	D-WP(C)/52437/2025 WP(C)/36/2026	NABA KISHORE ROUL VS	KUNAL KUMAR SWAIN VS	// 0

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103	D-WP(C)/54841/2025 WP(C)/37/2026	STATE OF ODISHA GOBINDA CHANDRA PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0
104	D-WP(C)/52458/2025 WP(C)/38/2026	ARATI SINGH VS SECRETARY ODISHA STATE HOUSING BOARD, KHURDA	GHANASHYAM NAMTOAR VS	// 0 //
105	D-WP(C)/55316/2025 WP(C)/39/2026	SOUMYARANJAN MOHAPATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
106	D-WP(C)/54839/2025 WP(C)/40/2026	SANJIB KUMAR ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
107	D-WP(C)/52733/2025 WP(C)/41/2026	JUDHISTIR GARNAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
108	D-WP(C)/54452/2025 WP(C)/4/2026	MINARVA DASH VS COLLECTOR, ANGUL	ARIJEET MISHRA VS	// 0 //
109	D-WP(C)/55208/2025 WP(C)/5/2026	KABERI MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
110	D-WP(C)/52442/2025 WP(C)/6/2026	PURNA CHANDRA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
111	D-WP(C)/54274/2025 WP(C)/7/2026	SANTOSI BEHERA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	// 0 //
112	D-WP(C)/52385/2025 WP(C)/8/2026	KRISHNA HANTAL VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
113	D-WP(C)/54000/2025 WP(C)/9/2026	BHAGABATA JENA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-ABLAPL/40754/2025 ABLAPL/10/2026	GANESH SWAIN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BALANGA /277 /2025 () //
115	D-ABLAPL/40757/2025 ABLAPL/11/2026	SITENDRA MAHALIK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	CHANDRASEKHARPUR /284 /2025 () //
116	D-ABLAPL/39803/2025 ABLAPL/1/2026	SRIBATSA DHAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JEYPORE TOWN /346 /2025 () //
117	D-ABLAPL/40766/2025 ABLAPL/12/2026	SATURA @ SATRUGHNA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ANANDAPUR /302 /2025 () //
118	D-ABLAPL/40772/2025 ABLAPL/13/2026	BAYAMAN BAGARTTI VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	GOCHHAPADA /17 /2020 () //
119	D-ABLAPL/40778/2025 ABLAPL/14/2026	KUNA SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /272 /2025 () //
120	D-ABLAPL/40779/2025 ABLAPL/15/2026	BISWAJIT SWAIN VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	RAJNAGAR /411 /2025 () //
121	D-ABLAPL/40781/2025 ABLAPL/16/2026	RAMESH CHANDRA ROUT VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	BASTA /449 /2025 () //
122	D-ABLAPL/40769/2025 ABLAPL/2/2026	MRUTUNJAY BEHERA VS STATE OF ODISHA	SAMARENDRA BEHERA VS	BALASORE SADAR /572 /2025 () //
123	D-ABLAPL/40655/2025 ABLAPL/3/2026	BHASKAR MANSINGH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	NIRAKARPUR /286 /2025 () //
124	D-ABLAPL/40656/2025 ABLAPL/4/2026	SANYASI GOUDA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KOTINANDA /438 /2025 () //
125	D-ABLAPL/40722/2025	BIKASH SHARMA @ VIKASH	PRASANTA KUMAR NANDA	ORKEL /153 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5/2026	VS STATE OF ODISHA	VS	() //
126	D-ABLAPL/40737/2025 ABLAPL/6/2026	MADHU SUBAL JENA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	/ /0 SPLJUDGE SAMBALPUR(Sambalpur) TR/0000100/2025
127	D-ABLAPL/40746/2025 ABLAPL/7/2026	CHANDRAKANTA MALLASAMANT VS STATE OF ODISHA	BAIDHAR SAHOO VS	MAHILA P.S.(BBSR) /352 /2025 () //
128	D-ABLAPL/40751/2025 ABLAPL/8/2026	KANHU CHARAN DIXIT VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BALANGA /278 /2025 () //
129	D-ABLAPL/40753/2025 ABLAPL/9/2026	KALINDER LAKHUA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	BISRA /333 /2025 () //